

**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

[Mr. Speaker *in the Chair*]

**PAPERS LAID ON THE TABLE**

Title: Papers laid on the Table by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library, See No. LT 357/04)**

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence, for the year 2004-2005.

**(Placed in Library, See No. LT 358/04)**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): On behalf of Shri Lalu Prasad, I be to lay on the Table –

(1) A copy of the Railway Protection Force (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 257 (E) in Gazette of India dated the 31st March, 2003 under sub-section (3) of section 21 of the Railway Protection Force Act, 1957.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library, See No. LT 359/04)**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Ram Vilas Paswan, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Steel for the year 2004-2005.

**(Placed in Library, See No. LT 360/04)**

(ii) Detailed Demands for Grants of the Ministry of Chemicals and Fertilizers for the year 2004-2005.

**(Placed in Library, See No. LT 361/04)**

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2004-2005.

**(Placed in Library, See No. LT 362/04)**

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): I beg to lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Culture for the year 2004-2005.

**(Placed in Library, See No. LT 363/04)**

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2002-2003.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

**(Placed in Library, See No. LT 364/04)**

(4) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

**(Placed in Library, See No. LT 365/04)**

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) :अध्यक्ष महोदय, ग्रामीण विकास मंत्रालय की वॉ 2004-2005 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

**(Placed in Library, See No. LT 366/04)**

THE MINISTER OF PETROLEUM & NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2004-2005.

**(Placed in Library, See No. LT 367/04)**

(2) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2004-2005.

**(Placed in Library, See No. LT 368/04)**

(ii) Memorandum of Understanding between the Gas Authority of India Limited (GAIL) and the Ministry of Petroleum and Natural Gas for the year 2004-2005.

**(Placed in Library, See No. LT 369/04)**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): I beg to lay on the Table -

(1) A copy of the Annual Report (Hindi and English versions) on the Protection of Civil Rights Act, 1955 for the year 2002 under sub-section (4) of section 15A of the said Act.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library, See No. LT 370/04)**

(3) A copy of the Annual Report (Hindi and English versions) on the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 for the year 2002 under sub-section (4) of section 21 of the said Act.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(3) above.

**(Placed in Library, See No. LT 371/04)**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Sontosh Mohan Dev, I beg to lay on the Table-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2004-2005.

**(Placed in Library, See No. LT 372/04)**

(2) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2004-2005.

**(Placed in Library, See No. LT 373/04)**

(ii) Memorandum of Understanding between the Engineering Projects (India) Limited and the Ministry of Heavy Industries and Public Enterprises for the year 2004-2005.

**(Placed in Library, See No. LT 374/04)**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2004-2005.

**(Placed in Library, See No. LT 375/04)**

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) :अध्यक्ष महोदय, मैं श्रीमती सूर्यकान्ता पाटिल की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

**(Placed in Library, See No. LT376/04)**

MR. SPEAKER: Item no. 13. Shri S.S. Palanimanickam. -Absent.

Shri P. Chidambaram - Absent. They should have been present here.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the National Minorities Development and Finance Corporation and the Ministry of Social Justice and Empowerment for the year 2004-2005.

**(Placed in Library, See No. LT -377/04)**

(ii) Memorandum of Understanding between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2003-2004.

**(Placed in Library, See No. LT -378/04)**

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2000-2001.

(ii) Annual Report of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2000-2001, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT –379/04)**

(b) (i) Review by the Government of the working of the National Safai Karamcharis Finance Development Corporation, New Delhi, for the year 2002-2003.

(ii) Annual Report of the National Safai Karamcharis Finance Development Corporation, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

**(Placed in Library, See No. LT –380/04)**

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2002-2003.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

**(Placed in Library, See No. LT –381/04)**

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehra Dun, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Visually Handicapped, Dehra Dun, for the year 2002-2003.

**(Placed in Library, See No. LT –382/04)**

(7) A copy of the Fortieth Report (Hindi and English versions) of the Commissioner for Linguistic Minorities for the period from July 2001 to June 2002.

(8) A copy of the Explanatory Note (Hindi and English versions) of the Report mentioned at (7) above.

**(Placed in Library, See No. LT –383/04)**

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Backward Classes, New Delhi, for the years 1999-2000 (part) and 2000-2001.

**(Placed in Library, See No. LT –384/04)**

(ii) A copy of the Memorandum of Action Taken (Hindi and English versions) on the advices tendered by the National Commission for Backward Classes, New Delhi, for the years 1999-2000 (part) and 2000-2001.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

**(Placed in Library, See No. LT –385/04)**

(11) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 64 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995:-

(i) Annual Report of the Chief Commissioner for Persons with Disabilities for the year 2001-2002.

(ii) Action taken Report on the recommendations of the Chief Commissioner for Persons with Disabilities for the year 2001-2002.

**(Placed in Library, See No. LT -386/04)**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 2004-2005.

**(Placed in Library, See No. LT -387/04)**

MR. SPEAKER: There is a report of the Business Advisory Committee to be laid on the Table of the House.

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): No, Sir. ...(Interruptions)

MR. SPEAKER: You do not want it.

...(Interruptions)

MR. SPEAKER: I thought that the hon. Leader of the Opposition would say something.

...(Interruptions)

**श्री लाल कृष्ण आडवाणी (गांधीनगर)** : अध्यक्ष जी, मेरा आपसे फिर अनुरोध है कि इस प्रकरण के बारे में केन्द्र का एक कैबिनेट मंत्री फरार हो जाए और इस कारण सदन में न आए, इसके बारे में प्रधान मंत्री सदन में अपना वक्तव्य दें। आप उन्हें निर्देश दें कि वह ऐसा करें। मेरा आपसे अनुरोध होगा कि जब तक इसका प्रबन्ध न हो जाए तब तक आज के लिए हाउस स्थगित करें। **वै। (व्यवधान)**

MR. SPEAKER: Hon. Members please take your seats.

...(Interruptions)

MR. SPEAKER: It seems that the Chair has become irrelevant in this House. The Speaker has become totally irrelevant. The hon. Members will themselves decide who will speak, when they will speak and whether they will allow others to speak or not. It seems the Chair has no longer any role and even the Chair is not allowed to speak. I do not know whether the hon. Members feel proud of a House where the Chair cannot speak.

The hon. Leader of the Opposition has made certain observations. In the morning also he did that. Now again he has repeated them. I requested him to make those observations because he met me. Everybody knows, the hon. Leader of the Opposition knows as much as I do, that the Chair cannot compel any hon. Minister far less the hon. Prime Minister to make a statement.

I have said it in the morning also. The hon. Ministers are present here. It is entirely for them how to respond, whether to respond and when to respond. I cannot dictate. Nobody else knows it any better than what the learned Leader of the Opposition does.

Since a request has been made in the House, in deference to his personal request, I adjourn the House to meet again at 11 o'clock tomorrow, 23<sup>rd</sup> July, 2004.

**14.04 hrs**

The Lok Sabha then adjourned till Eleven of the Clock  
on Friday, July 23, 2004/Sravana 1, 1926 (Saka).